

## Annexure-II

Name of the corporate debtor: ABHISAR IMPEX PRIVATE LIMITED

Date of commencement of CIRP 21-05-2024

List of creditors as on: 21-05-2024

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

List of unsecured financial creditors (financial creditors belonging to any class of creditors) (Amount in INR)

Sl. No.	Name of creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Canara Bank	14.02.2024	3482262232		corporate								3.482E+09	
2	Axis Bank Limited	09.04.2024	1918570562		corporate								1.919E+09	
3	IDBI Bank	14.02.2024	2222120848		corporate								2.222E+09	
4	Bank of Baroda	14.02.2024	1904796824		corporate								1.905E+09	
5	Union Bank of India	12.04.2024	723149881.6		corporate								723149882	
			10250900348										1.025E+10	